

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No.127 of 2015

Dated: 01st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saahil Kaul
Mr. Nimesh Kumar Jha

Mr. Abhishek Verma
Mr. Abhishek Birthray for R.11

ORDER

List the matter on **29.09.2016**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)
Technical Member**

Ts/sh

**(Justice Ranjana P. Desai)
Chairperson**